

(3) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Calcutta, for the year 1979-80 along with Audit Report thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. (Placed in library See No. LT-4250/82)

12.07 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secreary-General of Rajya Sabha:

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1982, which has been passed by the Rajya Sabha at its sitting held on the 13th July, 1982."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 14th July, 1982, agreed without any amendment to the Prevention of Cruelty to Animals (Amendment) Bill 1982, which was passed by the Lok Sabha at its sitting held on the 29th April, 1982."

PREVENTION OF BLACKMARKETING AND MAINTENANCE OF SUPPLIES OF ESSENTIAL COMMODITIES (AMENDMENT) BILL.

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1982, as passed by Rajya Sabha.

अध्यक्ष महोदय : आप चाइनीज समझते हैं । स्वामी जी से पूछो, स्वामी जी से बात करो ।

श्री जटल बिहारी वाजपेयी (नयी दिल्ली) : दिल्ली में पावर शॉडिंग हो रहा है ।

अध्यक्ष महोदय : मैं करवा रहा हूँ ।

श्री हरिप्रकाश बहादुर : पूरे कंट्री में पावर क्राइसेस के बारे में बात होनी चाहिए ।

अध्यक्ष महोदय : आप बैठिये । इट इज अंडर माई कंसीडरेशन । मैं कर रहा हूँ । एक दिन में नहीं हो सकता है । मुसीबत यह है कि आप जल्दी करने लगते हैं । मिस्टर पाल ।

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

AGITATION ON LANGUAGE ISSUE IN KARNATAKA

PROF. RUPCHAND PAL (Hooghly): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

"The situation arising out of the agitation in Karnataka on the language formula."

12.09 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

THE MINISTER OF DEFENCE AND HOME AFFAIRS (HRI R. VENKATARAMAN): Sir, The Government of Karnataka have informed that the Gokak Committee in its report had *inter alia* recommended that Kannada should be made the sole first language and should be made compulsory subject of study from the 3rd standard onwards.

2. During February 1982 demonstrations, public meetings and processions were taken out in several districts of